

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)  
**NO.HC.VII-93/98/1872/A**

From :- Shri Kaushik Kumar Sharma,  
Joint Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Shri Surajit Kumar Dhar,  
Member,  
MACT, Cachar, Silchar.

Dated Guwahati the 30<sup>th</sup> March, 2021.

Sub: **Station leave permission.**

Ref:- Your letter No. SMACT/I/14/5/266 Dated, 25<sup>th</sup> March, 2021.

Sir,

With reference to the above, I am directed to inform you that your prayer for station leave permission, your official vehicle, at your own cost, from the morning to the evening of 01.04.2021, has been granted. The District & Sessions Judge, Cachar, Silchar and in her absence, the next senior most Judicial officer at the station will remain in charge of your Court and office in your absence.

Yours faithfully,

Sd/.

**JT.REGISTRAR (VIGILANCE)**

Memo NO.HC.VII-93/98/1873/A, dated 30.3.2021

Copy to:

- ✓ 1. The Project Manager, Gauhati High Court, Guwahati.

  
**JT.REGISTRAR (VIGILANCE)**  
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